

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA Nos. 1527 & 1157 of 2019

IN

DFR No. 2160 of 2019

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Vs.

**Central Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. Divyanshu Bhatt
Ms. Harneet Kauri for R-2

ORDER

Learned counsel for the Appellant to complete affidavit of service by the next date of hearing.

List the matter on **30.10.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj